

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 66(ND)15
CA. NO.

CORAM:

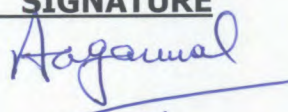
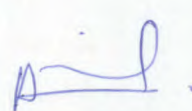
PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017

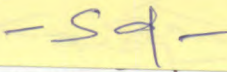
NAME OF THE COMPANY: M/s. Purnima Singh Vs. Saga Info Solutions Pvt. Ltd. & Ors.

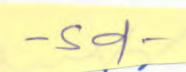
SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ATUL AGARWAL, ADV.		Petitioner	
2.	ANIMESH SINHA] ADV	Resp. 2	
3.	TANIMA GAUR			

ORDERS

Learned Counsel for the parties are present. Since the pleadings are complete in both the matters, therefore, the same shall come up for arguments on 31.3.2017 along with the allied applications.


(S.K. Mohapatra)
Member (Tech.)


(M.K. Hanajura)
Member (Judicial)